

HIGH COURT OF JUDICATURE AT ALLAHABAD

CORRIGENDUM

DATED: ALLAHABAD: August 10, 2011

No. 1067 / DR(S)/2011

The words "vice Sri Virendra Kumar Srivastava-III" in the Court's notification No. 1063/DR(S)/2011 dated 9.8.2011 be read as "vice Sri Vinod Kumar Srivastava-III"

BY ORDER OF THE COURT,

Sd/-

**(DINESH GUPTA)
REGISTRAR GENERAL**

No. 268 / DR (S)/ 2011, Dated: Allahabad: August 10, 2011

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The District & Sessions Judges, Gonda (Information available on E-mail).
7. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
12. The Deputy Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Section Officer (Admin.A-2), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judges, Gonda. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)**